HIGH COURT OF JUDICATURE AT BOMBAY, AT PRINCIPAL SEAT

<u>N O T I C E</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay that on 18th July** 2025 in Court Room No. 28 :

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The Division Bench comprising of **the Hon'ble Smt. Justice Bharati H. Dangre (Sitting at Goa) and the Hon'ble Shri Justice Sarang V. Kotwal (Sitting at the Principal Seat)** will take up the following matters pertaining to the Principal Seat at Bombay **at 3.00 p.m**., as per the board to be notified separately, **through Video Conferencing**.

Appellate Side

Original Side

2. Writ Petition No. 92 of 2023 alongwith Interim Applications therein

Abhinav Bharat Congress Through Founding President Pankaj K. Phadnis V/s. Union of India Through Director Serious Fraud Investigation Officer

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After the Special Division Bench work is over, the **Regular Division Bench presided over by the Hon'ble Shri Justice Sarang V. Kotwal** will resume to take up Their Lordships' extant judicial assignment.

Note : Video Conferencing link will be provided on the Causelist.

Dated this 17th day of July 2025

By order

sd/-(Anil H. Laddhad) Prothonotary & Sr. Master, **High Court, O.S. Bombay.** Sd/-(H. M. Bhosale) Registrar (Judl-I), **High Court, A.S., Bombay.**